

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:211
ANSWERED ON:27.08.2012
REQUIREMENT OF SKILLED LABOUR FORCE
Das Shri Khagen

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has assessed the likely requirement of skilled labour force in the building and construction industry and the textiles and clothing sectors of the country by 2020;
- (b) if so, the details thereof;
- (c) the measures taken by the Government to provide the skilled labour force in these sectors;
- (d) whether any special scheme is being initiated in this regard; and
- (e) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

A statement is laid on the table of the house.

STATEMENT REFERRED TO IN REPLY TO PARTS (a to e) OF LOK SABHA STARRED QUESTION NO. 211 BY SHRI KHAGEN DAS REGARDING REQUIREMENT OF SKILLED LABOUR FORCE DUE FOR REPLY ON 27.08.2012

(a) & (b) Central Government has not conducted any study for the requirement of skilled labour force. However, a study has been conducted by National Skill Development Corporation (NSDC) according to which the incremental requirement of skilled labour in Building and Construction Industry is estimated to be 3.3 crore and Textile and Clothing sector 2.62 crore by the year 2022.

(c) to (e) Government has launched National Skill Development Mission to provide the skilled labour force in all sectors of economy including Building and Construction Industry and Textile and Clothing sectors. Under the mission, various Ministries and Departments are involved in skill development activities in order to meet the skilled manpower requirement of their respective sectors. The details of the schemes being implemented by various Ministries and Departments are as under:

1. Ministry of Labour & Employment through Directorate General of Employment & Training (DGE&T) is implementing following three schemes for skill development of youth in different sectors of economy, including building and construction industry and textile and clothing sectors:

A. Craftsmen Training Scheme: Training in 17 trades relating to building and construction and 10 trades relating to textile and clothing is being offered through Industrial Training Institutes (ITIs) spread all over the country. List of trades along with seating capacity is at annex-I.

B. Apprenticeship Training Scheme: Training in 10 trades relating to building and construction and 18 trades relating to textile and clothing is being offered through industrial establishments under Apprentices Act, 1961. List of trades along with seats located is at annex-II.

C. Skill Development Initiative (SDI) through Modular Employable Skills (MES): Training in 41 modules relating to building and construction and 511 modules relating to textile and clothing is being offered through Vocational Training Providers (VTPs). The scheme was launched in the year 2007 and so far 96,598 persons in Construction and 1,08,998 persons in Textile and Garment making have been trained under the scheme.

2. Ministry of Textiles: Ministry of Textile has initiated Integrated Skill Development Scheme (ISDS) to address manpower needs of textile and related segments through capacity building of the Institutions and Textiles Research Association under the Ministry of Textiles, on one hand and through PPP model, on the other. The scheme targets to train approximately 23.75 lakh persons over a period of 5 years covering all segments, such as Textile and Apparel, Handicraft, Handloom, Jute, Sericulture, etc. At present the scheme is being implemented in 17 States of the country.

3. Ministry of Housing and Urban Poverty Alleviation: Ministry of Housing and Urban Poverty Alleviation is implementing centrally sponsored scheme namely SwarnaJayantiSahariRozgaarYojna (SJSRY) on all India basis with effect from 01.12.1997. Skill

development is integral part of the scheme

4. National Skill Development Corporation (NSDC): NSDC is conducting training programmes through its private partners. It is mandated to train 150 million persons by 2022 against which it has already sanctioned 64 proposals at a cost of Rs. 1439.37 crore in order to train 67.78 million persons.